

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2361  
TO BE ANSWERED ON 21<sup>ST</sup> MARCH, 2023**

**FINANCIAL ASSISTANCE TO POOR CANCER PATIENTS**

**2361. SHRI NEERAJ SHEKHAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is providing financial assistance to the poor cancer patients living below poverty line under Cancer Patient Fund;
- (b) if so, the details thereof along with procedure to seek financial assistance from the said fund; and
- (c) the number of patients benefitted under the scheme along with the amount disbursed during each of the last three years and the current year, year-wise and State/UT-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b) The Ministry of Health and Family Welfare provides one-time financial assistance upto Rs.15 lakh for treatment of poor patients living below threshold poverty line and suffering from cancer under Health Minister's Cancer Patient Fund (HMCPF) which is a component of the Umbrella Scheme of Rashtriya Arogya Nidhi (RAN). The financial assistance is provided for treatment of the patient at Regional Cancer Centres (RCCs) / Tertiary Care Cancer Centres (TCCC), State Cancer Institutes (SCI) and other Government hospitals / institutes having cancer treatment facilities.

Application in prescribed proforma duly signed by the treating doctor and countersigned by Medical Superintendent of the Government hospital along with Income Certificate and Ration Card of the family is required to be submitted for seeking financial assistance under HMCPF. The process of cases under HMCPF involves various stages of action i.e. scrutiny of application, placing the matter before Technical Committee, administrative and financial approvals.

(c) Financial assistance for eligible patients is released to the treating hospitals / institutes. There is no State / UT-wise allocation of funds under the Umbrella Scheme of RAN. Therefore, State / UT-wise data is not maintained centrally. As per records maintained in the Ministry, the number of patients (identified on the basis of their residence) for whom financial assistance had been provided along with amount disbursed under HMCPF, State/UT wise, is placed at Annexure.

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## Annexure

Statement showing State/UT-wise number of patients (identified on the basis of their residence) for whom financial assistance had been provided under HMCPF through Government hospitals/institutes

Sl. No.	State/UT	FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23 (As on 16.03.2023)	
		No. of patients	Amount disbursed (Rs. in lakhs)	No. of patients	Amount disbursed (Rs. in lakhs)	No. of patients	Amount disbursed (Rs. in lakhs)	No. of patients	Amount disbursed (Rs. in lakhs)
1	Andhra Pradesh	74	407.52	19	81.35	2	10.00	1	5.00
2	Assam	1	6.00	1	8.00	0	0.00	0	0.00
3	Bihar	43	246.28	16	163.70	4	46.00	2	15.00
4	Chandigarh	0	0	0	0	0	0	1	9.60
5	Chhattisgarh	0	0.00	1	2.50	0	0.00	0	0.00
6	Delhi	16	126.93	12	103.50	12	127.00	12	95.38
7	Himachal Pradesh	0	0.00	0	0.00	0	0.00	2	24.10
8	Haryana	29	169.70	17	75.87	3	35.00	0	0.00
9	Jharkhand	6	48.00	4	54.00	0	0.00	0	0.00
10	J&K	88	430.10	31	186.88	3	31.00	0	0.00
11	Ladakh	0	0.00	0	0.00	1	15.00	0	0.00
12	Kerala	6	30.00	0	0.00	1	2.00	0	0.00
13	Maharashtra	16	111.50	17	201.20	6	56.50	0	0.00
14	Madhya Pradesh	7	54.75	4	46.08	2	14.00	2	8.50
15	Odisha	1	15.00	3	33.70	0	0.00	2	25.00
16	Punjab	7	30.40	2	23.50	2	15.00	0	0.00
17	Rajasthan	4	25.00	4	37.00	2	21.00	2	25.00
18	Sikkim	1	10.00	0	0.00	0	0.00	0	0.00
19	Tamil Nadu	8	44.90	0	0.00	0	0.00	0	0.00
20	Tripura	1	5.00	0	0.00	0	0.00	1	0.13
21	Uttarakhand	12	75.25	2	27.00	0	0.00	1	7.00
22	Uttar Pradesh	143	802.27	56	442.22	49	345.94	38	245.11
23	West Bengal	7	38.47	7	86.50	2	25.00	2	11.00

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